GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA STARRED QUESTION NO. *85

TO BE ANSWERED ON 25.07.2025

CAPACITY BUILDING IN ANGANWADI CENTRES

*85. SHRI NABA CHARAN MAJHI: SHRI BHARATSINHJI SHANKARJI DABHI:

Will the Minister of Women and Child Development be pleased to state:

- (a) the key steps taken by the Government to promote quality standards, health awareness, and nutritional outcomes among women and children through Anganwadi Centres (AWCs) and Self-Help Groups, State-wise;
- (b) the extent of implementation of such initiatives, along with measurable indicators of community impact and outreach, State-wise;
- (c) whether any training/skilling/capacity-building programmes have been conducted for Anganwadi workers and frontline staff under the schemes of Government, if so, the number of officials and field workers trained or upskilled during the last three years, district and State-wise;
- (d) whether the Government has assessed the outcomes or effectiveness of such programmes in improving service delivery, nutrition and early childhood care, particularly in aspirational districts or semi-urban regions like Jalgaon, if so, the details thereof; and
- (e) the number of AWCs across the country and budget allocated to each centre, district and State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI ANNPURNA DEVI)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 85 TO BE ANSWERED ON 25.07.2025 REGARDING "CAPACITY BUILDING IN ANGANWADI CENTRES"

(a) to (d) Poshan Abhiyaan was launched in March 2018 to effectively address the issue of malnutrition in a convergent and holistic manner. Under the 15th Finance Commission, various components like Anganwadi services, Poshan Abhiyaan and Scheme for Adolescent girls (of 14-18 years in Aspirational Districts and North-Eastern region) have been subsumed under the umbrella Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0) to address the challenge of malnutrition. It is a Centrally Sponsored scheme, where the responsibility for implementation of various activities lies with the States and UTs. This mission is a universal self-selecting umbrella scheme that is being implemented across all the States and UTs including in the State of Rajasthan.

Nutrition goes beyond mere eating of food; it requires proper digestion, absorption, and metabolism which are influenced by factors like sanitation, education and access to safe drinking water. As malnutrition requires a multi-sectoral approach involving dimensions of food, health, water, sanitation and education, it is crucial to effectively address the issue of malnutrition. It is being addressed under Mission Saksham Anganwadi and Poshan 2.0 by establishing cross cutting convergence amongst 18 Ministries/Departments.

Under Mission Poshan 2.0 a new strategy has been made for reduction in malnutrition and for improved health, wellness and immunity through activities like community engagement, outreach, behavioral change, and advocacy. It focuses on Maternal Nutrition, Infant and Young Child Feeding Norms, treatment of Severe Acute Malnutrition (SAM)/ Moderate Acute Malnutrition (MAM) and wellness through AYUSH practices to reduce prevalence of wasting, stunting, anaemia and being underweight.

Under this mission, Supplementary Nutrition is provided to Children (6 months to 6 years), Pregnant Women, Lactating Mothers and Adolescent Girls to beat the intergenerational cycle of malnutrition by adopting a life cycle approach. Supplementary nutrition is provided in accordance with the nutrition norms contained in Schedule-II of the National Food Security Act. These norms have been revised in January, 2023. The old norms were largely calorie-specific; however, the revised norms are more comprehensive and balanced in terms of both quantity and quality of supplementary nutrition based on the principles of diet diversity that provides for quality protein, healthy fats and micronutrients.

Fortified rice is being supplied to AWCs to meet the requirement of micro-nutrients and to control anaemia among women and children. Greater emphasis is being laid on the use of millets at least once a week for preparation of Hot Cooked Meal and Take-Home Ration at Anganwadi centers.

M/o Women & Child Development and M/o Health & Family Welfare have jointly released the protocol for Community Management of Malnutrition (CMAM) to prevent and treat severely acute malnutrition in children and for reducing associated morbidity and mortality.

Under this Mission, one of the major activities undertaken is Community Mobilization and Awareness Advocacy to educate people on nutritional aspects as adoption of good nutrition habit requires sustained efforts for behavioural change. State and UTs are conducting and reporting regular sensitisation activities under Jan Andolan during Poshan Maahs and Poshan Pakhwadas celebrated in the months of September and March-April respectively. Community Based Events (CBEs) have served as a significant strategy in changing nutritional practices and all Anganwadi workers are required to conduct two Community Based Events every month.

So far, 4.17 crore CBEs have been conducted in Mission Poshan 2.0 from April 2022 to June 2025. State-wise details of these CBEs as per June 2025 data of poshan tracker is placed at **Annexure I.**

So far 14 Jan Andolans have been conducted since 2018 (7 each of Poshan Maah and Poshan Pakhwada), and 140 crore outreach activities were reported by States/ UTs (statewise details of Jan Andolans since 2018 are at **Annexure II).**

Various rounds of the National Family Health Survey (NFHS) conducted by Ministry of Health & Family Welfare since 1992-93 have shown improvement in malnutrition indicators in children across India. Details of these indicators for children since NFHS-1 to NFHS-5 are given below:

| NFHS Survey | Stunting % | Underweight % | Wasting % |
|---------------------|------------|---------------|-----------|
| NFHS-1 (1992-93)* | 52 | 53.4 | 17.5 |
| NFHS-2 (1998-99)** | 45.5 | 47 | 15.5 |
| NFHS-3 (2005-6)*** | 48.0 | 42.5 | 19.8 |
| NFHS-4 (2015-16)*** | 38.4 | 35.8 | 21.0 |
| NFHS-5 (2019-21)*** | 35.5 | 32.1 | 19.3 |

^{*} Under 4 years

The above table gives a representative picture of malnutrition indicators among all children of 0-3 years, 0-4 years and 0-5 years age at the relevant time.

The projected population of all children up to 5 years in India for the year 2021 is 13.75 crores approximately (source: Population Projections for India and States 2011-2036, National Commission on Population, Ministry of Health & Family Welfare). However, only 7.36 crores children up to 5 years were enrolled in Anganwadis and registered on Poshan Tracker of the Ministry of Women & Child Development as per the June, 2025 data. 7 crores of these children were measured on growth parameters of height and weight. 37.07% of them have been found to be stunted, 15.93% have been found to be underweight and 5.46% wasted.

Further, the projected population of all children in India up to 6 years for the year 2021 is approximately 16.1 crores. As per the June, 2025 data of Poshan Tracker, 8.61 crores

^{**} Under 3 years

^{***} Under 5 years

children (0-6 years) were enrolled in Anganwadis out of whom 8.19 crores were measured on growth parameters of height and weight. 35.91% of these children (0-6 years) have been found to be stunted and 16.50% children (0-6 years) have been found to be underweight.

The analysis of the above NFHS data and the Poshan Tracker data shows improvement in malnutrition indicators in children across India.

Government has launched Poshan Bhi Padhai Bhi (PBPB) initiative on 10th May, 2023 for upskilling of all anganwadi workers to build their capacity to provide early childhood care and education (ECCE) and nutrition service to children below six years of age.

Under PBPB, Anganwadi Workers are undergoing specialized training through the Savitribai Phule National Institute of Women and Child Development (SPNIWCD). This training is aligned with Navchetana – the National Framework for Early Childhood Stimulation for children from birth to three years – and Aadharshila – the National Curriculum for ECCE for children aged three to six years, launched by the Ministry in 2024. Special emphasis is placed on supporting children with disabilities (Divyang children), ensuring inclusive learning practices. The training follows a Two-Tier Model wherein State-Level Master Trainers (SLMTs) undergo a two-day intensive training (Tier 1), who in turn train Anganwadi Workers through a three-day, interactive, hands-on module (Tier 2).

As on 22nd July 2025, a total of 41,360 State Level Master Trainers (CDPOs, Supervisors and Additional Resource Persons) and 5,62,222 Anganwadi Workers (AWWs) have been trained under the Poshan Bhi Padhai Bhi (PBPB) initiative.

The State/UT and district-wise details of SLMTs and AWWs trained are enclosed at Annexure-III.

Regular field level trainings/workshops are conducted directly for Anganwadi Workers regarding use of the Poshan Tracker Application. Poshan Tracker also features self-learning videos for AWWs, enabling continuous capacity building and on-the-job learning through digital modules. State and Block Coordinators provide on-ground handholding support to AWWs for effective usage and implementation of the Poshan Tracker.

(e) The number of AWCs sanctioned across the country is placed at **Annexure IV** and State/UT wise fund details under Mission Poshan 2.0 for FY 2024-25 is placed at **Annexure V**.

Annexure I

Statement referred to in reply to Part (a) to (d) of Lok Sabha Starred Question No. 85 to be answered on 25.07.2025 regarding "Capacity Building in Anganwadi Centres"

State-wise Community Based Events (CBE) reported under Mission Poshan 2.0 through Poshan Tracker from April 2022 to June 2025

| SL | State | State-wise CBEs as reported under Mission Poshan 2.0 (from April 2022 to June 2025) |
|----|-------------------|---|
| 1 | Andhra Pradesh | 2,099,133 |
| 2 | Arunachal Pradesh | 22,220 |
| 3 | Assam | 961,334 |
| 4 | Bihar | 4,462,915 |
| 5 | Chhattisgarh | 1,397,309 |
| 6 | Goa | 45,846 |
| 7 | Gujarat | 2,630,855 |
| 8 | Haryana | 818,889 |
| 9 | Himachal Pradesh | 781,634 |
| 10 | Jharkhand | 989,899 |
| 11 | Karnataka | 1,231,089 |
| 12 | Kerala | 1,192,478 |
| 13 | Madhya Pradesh | 2,957,971 |
| | Maharashtra | 3,627,741 |
| 15 | Manipur | 258,501 |
| 16 | Meghalaya | 133,498 |
| 17 | Mizoram | 62,886 |
| 18 | Nagaland | 30,440 |
| 19 | Odisha | 2,579,991 |
| 20 | Punjab | 687,571 |
| 21 | Rajasthan | 1,733,603 |
| 22 | Sikkim | 58,681 |
| 23 | Tamil Nadu | 2,435,041 |
| 24 | Telangana | 1,356,874 |
| 25 | Tripura | 17,173 |
| 26 | Uttar Pradesh | 4,204,883 |
| 27 | Uttarakhand | 454,874 |
| 28 | West Bengal | 2,917,514 |
| 29 | A&N Islands | 25,661 |
| 30 | DNHⅅ | 12,448 |
| 31 | Delhi | 462,110 |
| 32 | J&K | 1,033,704 |
| 33 | Ladakh | 15,117 |
| 34 | Lakshadweep | 444 |
| 35 | Puducherry | 26,408 |
| 36 | UT-Chandigarh | 22,465 |
| | TOTAL | 41,749,200 |

Annexure II

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (D) OF LOK SABHA STARRED QUESTION NO. 85 TO BE ANSWERED ON 25.07.2025 REGARDING "CAPACITY BUILDING IN ANGANWADI CENTRES"

Jan Andolans reported State-wise since 2018 through Jan Andolan Dashboard

| SL | State/UT | Total |
|----|-------------------|---------------|
| | Andaman & Nicobar | |
| 1 | Islands | 8,934 |
| 2 | Andhra Pradesh | 38,188,331 |
| 3 | Arunachal Pradesh | 82,435 |
| 4 | Assam | 3,048,848 |
| 5 | Bihar | 221,029,182 |
| 6 | Chandigarh | 781,335 |
| 7 | Chhattisgarh | 31,076,412 |
| 9 | Dnh & Dd | 20,227 |
| 8 | Delhi | 767,697 |
| 10 | Goa | 101,521 |
| 11 | Gujarat | 226,976,320 |
| 12 | Haryana | 10,868,384 |
| 13 | Himachal Pradesh | 2,453,542 |
| 14 | Jammu & Kashmir | 6,392,049 |
| 15 | Jharkhand | 15,857,036 |
| 16 | Karnataka | 7,159,121 |
| 17 | Kerala | 6,791,792 |
| 18 | Ladakh | 1,761 |
| 19 | Lakshadweep | 833 |
| 20 | Madhya Pradesh | 130,692,848 |
| 21 | Maharashtra | 383,785,295 |
| 22 | Manipur | 1,398,405 |
| 23 | Meghalaya | 140,654 |
| 24 | Mizoram | 61,995 |
| 25 | Nagaland | 319,721 |
| | Odisha | 22,006,531 |
| 27 | Puducherry | 52,927 |
| 28 | Punjab | 24,624,993 |
| 29 | Rajasthan | 28,422,472 |
| 30 | Sikkim | 113,199 |
| 31 | Tamil Nadu | 159,676,713 |
| 32 | Telangana | 17,585,002 |
| 33 | Tripura | 60,215 |
| 34 | Uttar Pradesh | 109,068,759 |
| 35 | Uttarakhand | 1,324,701 |
| 36 | West Bengal | 1,882,201 |
| | | 1,452,822,391 |

Annexure III

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (D) OF LOK SABHA STARRED QUESTION NO. 85 TO BE ANSWERED ON 25.07.2025 REGARDING "CAPACITY BUILDING IN ANGANWADI CENTRES"

State-wise details of Poshan Bhi Padhai Bhi (PBPB) trainings

| India Andaman and Nicobar Islands Andhra Pradesh Arunachal Pradesh Assam Bihar Chandigarh Chhattisgarh Dadra and Nagar Haveli and Daman and Diu Delhi Goa Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka | 45 2059 465 2353 3366 24 2126 24 434 65 2044 | 41,360 49 2050 648 2794 2178 33 2009 50 581 64 2127 | 720 54,908 6225 60,964 1,12,094 434 51,245 405 10498 1224 | 732 53321 1375 22238 90263 548 11072 240 10412 |
|--|--|--|--|--|
| Andaman and Nicobar Islands Andhra Pradesh Arunachal Pradesh Assam Bihar Chandigarh Chhattisgarh Dadra and Nagar Haveli and Daman and Diu Delhi Goa Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh | 45 2059 465 2353 3366 24 2126 24 434 65 2044 | 49 2050 648 2794 2178 33 2009 50 581 64 | 720 54,908 6225 60,964 1,12,094 434 51,245 405 10498 | 732 53321 1375 22238 90263 548 11072 240 10412 |
| Andhra Pradesh Arunachal Pradesh Assam Bihar Chandigarh Chhattisgarh Dadra and Nagar Haveli and Daman and Diu Delhi Goa Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh | 2059 465 2353 3366 24 2126 24 434 65 2044 | 2050 648 2794 2178 33 2009 50 581 64 | 54,908 6225 60,964 1,12,094 434 51,245 405 10498 | 53321 1375 22238 90263 548 11072 240 10412 |
| Arunachal Pradesh Assam Bihar Chandigarh Chhattisgarh Dadra and Nagar Haveli and Daman and Diu Delhi Goa Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh | 465 2353 3366 24 2126 24 434 65 2044 | 648 2794 2178 33 2009 50 581 64 | 6225 60,964 1,12,094 434 51,245 405 10498 | 1375 22238 90263 548 11072 240 10412 |
| Assam Bihar Chandigarh Chhattisgarh Dadra and Nagar Haveli and Daman and Diu Delhi Goa Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh | 2353 3366 24 2126 24 434 65 2044 | 2794 2178 33 2009 50 581 64 | 60,964 1,12,094 434 51,245 405 10498 | 22238 90263 548 11072 240 10412 |
| Bihar Chandigarh Chhattisgarh Dadra and Nagar Haveli and Daman and Diu Delhi Goa Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh | 3366 24 2126 24 434 65 2044 | 2178 33 2009 50 581 64 | 1,12,094 434 51,245 405 10498 | 90263 548 11072 240 10412 |
| Chandigarh Chhattisgarh Dadra and Nagar Haveli and Daman and Diu Delhi Goa Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh | 24 2126 24 434 65 2044 | 33 2009 50 581 64 | 434 51,245 405 10498 | 548 11072 240 10412 |
| Chhattisgarh Dadra and Nagar Haveli and Daman and Diu Delhi Goa Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh | 2126 24 434 65 2044 | 2009 50 581 64 | 51,245 405 10498 | 11072 240 10412 |
| Dadra and Nagar Haveli and Daman and Diu Delhi Goa Gujarat 2 Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka 2 Kerala Ladakh | 24 434 65 2044 | 50 581 64 | 405 10498 | 240 10412 |
| Delhi Goa Gujarat 2 Haryana Himachal Pradesh Jammu and Kashmir 3 Jharkhand Karnataka 2 Kerala Ladakh | 434 65 2044 | 581 64 | 10498 | 10412 |
| Goa Gujarat 2 Haryana Himachal Pradesh Jammu and Kashmir 2 Jharkhand Karnataka 2 Kerala Ladakh | 65 2044 | 64 | | |
| Gujarat 2 Haryana Himachal Pradesh Jammu and Kashmir 2 Jharkhand Karnataka 2 Kerala Ladakh | 2044 | | 1224 | 4440 |
| Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh | | 2127 | | 1148 |
| Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh | | <u> </u> | 49,884 | 4122 |
| Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh | 804 | 808 | 23,902 | 8044 |
| Jharkhand Karnataka 2 Kerala Ladakh | 746 | 744 | 18,663 | 0 |
| Karnataka 2 Kerala 2 Ladakh | 1265 | 1244 | 27,543 | 24932 |
| Kerala ² Ladakh | 862 | 980 | 37,944 | 11760 |
| Ladakh | 2247 | 2149 | 64,118 | 426 |
| | 1348 | 1656 | 33,115 | 15198 |
| Lakshadweep | 46 | 73 | 1143 | 1153 |
| ' | 4 | 8 | 59 | 0 |
| Madhya Pradesh : | 3567 | 2996 | 95,953 | 91458 |
| Maharashtra 2 | 2892 | 2475 | 1,05,023 | 36120 |
| Manipur | 489 | 636 | 11,466 | 4576 |
| Meghalaya | 306 | 288 | 5896 | 1958 |
| Mizoram | 161 | 202 | 2244 | 2357 |
| Nagaland | 293 | 398 | 3980 | 3727 |
| Odisha | 3266 | 2742 | 73,314 | 8722 |
| Puducherry | 19 | 47 | 595 | 616 |
| Punjab | 847 | 1184 | 27,075 | 7922 |

| Rajasthan | 1622 | 1644 | 60,874 | 57948 |
|---------------|--------|--------|-----------|----------|
| Sikkim | 95 | 81 | 1308 | 387 |
| Tamil Nadu | 2062 | 1828 | 43,602 | 300 |
| Telangana | 1540 | 1531 | 33,789 | 0 |
| Tripura | 308 | 282 | 10,131 | 3192 |
| Uttar Pradesh | 3585 | 2132 | 1,59,938 | 46430 |
| Uttarakhand | 652 | 634 | 19,311 | 4882 |
| West Bengal | 1457 | 2015 | 1,05,575 | 34643 |
| Total | 43,488 | 41,360 | 13,15,162 | 5,62,222 |

Annexure IV

STATEMENT REFERRED TO IN REPLY TO PART (E) OF LOK SABHA STARRED QUESTION NO. 85 TO BE ANSWERED ON 25.07.2025 REGARDING "CAPACITY BUILDING IN ANGANWADI CENTRES"

State/UT wise number of Sanctioned AWCs

| S. No | State/UTs | |
|-------|-------------------|------------------------------------|
| | | Total AWCs sanctioned as per MWCD* |
| 1 | Andhra Pradesh | 55969 |
| 2 | Arunachal Pradesh | 6225 |
| 3 | Assam | 62142 |
| 4 | Bihar | 115097 |
| 5 | Chhattisgarh | 52642 |
| 6 | Goa | 1262 |
| 7 | Gujarat | 53065 |
| 8 | Haryana | 25962 |
| 9 | Himachal Pradesh | 18925 |
| 10 | Jharkhand | 38957 |
| 11 | Karnataka | 66098 |
| 12 | Kerala | 33120 |
| 13 | Madhya Pradesh | 97882 |
| 14 | Maharashtra | 110664 |
| 15 | Manipur | 11585 |
| 16 | Meghalaya | 6188 |
| 17 | Mizoram | 2285 |
| 18 | Nagaland | 3980 |
| 19 | Odisha | 74223 |
| 20 | Punjab | 27314 |
| 21 | Rajasthan | 62196 |
| 22 | Sikkim | 1308 |
| 23 | Tamil Nadu | 54481 |
| 24 | Telangana | 35781 |
| 25 | Tripura | 10474 |
| 26 | Uttar Pradesh | 190146 |
| 27 | Uttarakhand | 20070 |
| 28 | West Bengal | 119481 |
| 29 | A & N Islands | 720 |
| 30 | Chandigarh | 450 |

| 31 | Dadra & N Haveli and Daman & Diu | 405 |
|----|----------------------------------|---------|
| 32 | Delhi | 10897 |
| 33 | Jammu & Kashmir | 28426 |
| 34 | Ladakh | 1173 |
| 35 | Lakshadweep | 59 |
| 36 | Puducherry | 855 |
| | Total | 1400507 |

Annexure V

STATEMENT REFERRED TO IN REPLY TO PART (E) OF LOK SABHA STARRED QUESTION NO. 85 TO BE ANSWERED ON 25.07.2025 REGARDING "CAPACITY BUILDING IN ANGANWADI CENTRES"

State/UT-wise fund details of Mission Poshan 2.0

| | (Rupees in crores) | | | | | | | | | | | |
|----------|--|-------------------|-------------------|-------------------|------------------|-------------------|------------------|-------------------|------------------|-------------------|------------------|-------------------|
| | | | | | | Miss | sion Posha | n 2.0 | | | | |
| | | 2019-20 | | 2020-21 | | 2021-22 | | 2022-23 | | 2023 | 3-24 | 2024-25 |
| S. No | Name of the State/UT | Funds released | Funds Utilized | Funds released | Fund utilized | Funds released | Fund utilized | Funds released | Fund utilized | Funds released | Fund utilized | Funds released |
| 1 | Andaman and Nicobar Islands | 14.98 | 13.34 | 16.37 | 6.37 | 19.71 | 13.36 | 3.85 | 5.17 | 12.15 | 11.06 | 9.63 |
| 2 | Andhra Pradesh | 825.24 | 686.20 | 701.82 | 763.99 | 744.60 | 749.91 | 827.79 | 721.45 | 705.68 | 734.52 | 645.73 |
| 3 | Arunachal Pradesh | 134.71 | 134.79 | 82.92 | 65.01 | 170.83 | 230.77 | 137.78 | 145.74 | 162.06 | 139.34 | 102.61 |
| 4 | Assam | 1365.53 | 1241.33 | 1109.75 | 1255.72 | 1319.90 | 1432.19 | 1651.63 | 1717.00 | 2233.31 | 2804.16 | 2482.34 |
| 5 | Bihar | 1539.37 | 1253.87 | 1288.98 | 1444.36 | 1574.43 | 1608.02 | 1740.09 | 1586.61 | 1859.29 | 1703.55 | 2262.92 |
| 6 | Chandigarh | 17.03 | 13.30 | 13.35 | 16.08 | 15.32 | 23.09 | 33.10 | 33.10 | 19.79 | 19.26 | 14.56 |
| 7 | Chhattisgarh | 483.88 | 548.81 | 513.95 | 542.07 | 606.73 | 522.72 | 668.96 | 571.80 | 579.46 | 664.31 | 733.3 |
| 8 | Dadra & Nagar Haveli and Daman & Diu | 17.20 | 8.24 | 9.02 | 9.02 | 9.33 | 9.56 | 5.80 | 5.80 | 11.97 | 11.57 | 9.13 |
| 9 | Delhi | 133.06 | 140.49 | 102.70 | 139.84 | 133.11 | 125.52 | 182.77 | 142.84 | 161.81 | 135.31 | 160.41 |
| 10 | Goa | 16.02 | 17.02 | 20.44 | 17.46 | 10.84 | 12.92 | 14.71 | 16.83 | 13.95 | 12.22 | 13.44 |
| 11 | Gujarat | 854.00 | 725.25 | 633.13 | 873.79 | 839.86 | 757.92 | 912.64 | 552.30 | 1126.80 | 658.81 | 601.32 |
| 12 | Haryana | 181.00 | 149.87 | 185.29 | 232.54 | 173.03 | 146.99 | 195.25 | 150.24 | 225.78 | 183.94 | 232.69 |
| 13 | Himachal Pradesh | 251.82 | 295.25 | 258.55 | 295.89 | 247.99 | 386.68 | 270.24 | 247.76 | 301.09 | 146.69 | 313.07 |
| 14 | Jammu & Kashmir | 332.85 | 328.31 | 294.17 | 450.82 | 405.74 | 704.57 | 479.01 | 416.23 | 530.88 | 595.21 | 662.79 |
| 15 | Jharkhand | 436.10 | 455.87 | 464.33 | 348.68 | 352.98 | 183.30 | 430.91 | 596.03 | 664.30 | 560.25 | 496.95 |
| 16 | Karnataka | 861.87 | 916.51 | 697.17 | 1012.84 | 1003.70 | 984.62 | 765.87 | 885.65 | 912.96 | 729.26 | 886.85 |
| 17 | Kerala | 321.42 | 331.23 | 352.03 | 384.79 | 388.23 | 397.98 | 444.98 | 325.43 | 306.64 | 359.22 | 435.74 |
| 18 | Ladakh | 0.00 | 0.00 | 24.18 | 24.69 | 14.70 | 14.67 | 18.79 | 18.79 | 19.62 | 18.06 | 18.89 |
| 19 | Lakshadweep | 2.59 | 1.27 | 3.06 | 2.06 | 2.11 | 2.73 | 0.44 | 0.44 | 2.88 | 2.73 | 1.35 |
| 20 | Madhya Pradesh | 1225.60 | 1276.10 | 1238.06 | 1125.20 | 1085.47 | 1055.83 | 1011.57 | 1038.67 | 1123.11 | 1048.42 | 1144.54 |
| 21 | Maharashtra | 1669.40 | 1416.45 | 1205.99 | 1517.51 | 1713.39 | 1609.02 | 1646.17 | 1589.97 | 1699.52 | 1219.66 | 1368.84 |
| 22 | Manipur | 162.54 | 142.27 | 175.77 | 148.45 | 228.92 | 177.28 | 135.95 | 167.74 | 201.28 | 224.68 | 342.87 |
| 23 | Meghalaya | 225.66 | 181.19 | 177.92 | 185.25 | 173.33 | 177.86 | 192.39 | 200.24 | 269.69 | 193.3 | 137.93 |
| 24 | Mizoram | 63.26 | 56.45 | 74.60 | 64.67 | 59.32 | 61.57 | 42.81 | 46.65 | 100.27 | 72.19 | 55.29 |
| 25 | Nagaland | 178.92 | 169.55 | 167.23 | 169.19 | 159.80 | 160.21 | 199.30 | 190.47 | 262.91 | 209.24 | 147.01 |
| 26 | Odisha | 860.66 | 892.46 | 858.68 | 896.85 | 1065.98 | 871.20 | 923.92 | 884.92 | 968.80 | 891.06 | 948.16 |
| 27 | Puducherry | 9.86 | 8.45 | 4.38 | 3.50 | 2.78 | 6.13 | 0.12 | 6.68 | 4.48 | 8.35 | 3.68 |
| 28 | Punjab | 201.44 | 175.11 | 174.71 | 207.82 | 383.52 | 177.94 | 75.31 | 247.25 | 307.87 | 220.55 | 265.48 |
| 29 | Rajasthan | 673.95 | 665.42 | 641.77 | 702.90 | 682.65 | 771.64 | 974.02 | 936.17 | 1091.96 | 880.87 | 741.85 |

| 30 | Sikkim | 29.47 | 33.70 | 24.50 | 26.06 | 25.73 | 24.59 | 20.33 | 24.09 | 33.49 | 23.77 | 18.07 |
|----|---------------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|
| 31 | TamilNadu | 764.73 | 652.94 | 619.43 | 695.85 | 655.38 | 681.28 | 766.81 | 741.30 | 880.79 | 662.4 | 638.47 |
| 32 | Telangana | 529.96 | 420.08 | 405.32 | 564.04 | 482.33 | 479.30 | 550.69 | 503.33 | 507.87 | 522.99 | 430.76 |
| 33 | Tripura | 166.47 | 164.05 | 154.16 | 177.85 | 186.72 | 171.66 | 150.52 | 186.55 | 244.22 | 211.2 | 153.41 |
| 34 | Uttar Pradesh | 2544.00 | 2480.79 | 2017.49 | 1925.75 | 2407.55 | 2341.91 | 2721.87 | 2622.64 | 2668.69 | 2510.27 | 2694.62 |
| 35 | Uttarakhand | 373.96 | 378.21 | 327.92 | 350.07 | 353.65 | 336.03 | 425.84 | 364.77 | 288.24 | 426.34 | 216.33 |
| 36 | West Bengal | 1165.26 | 1321.90 | 1066.64 | 897.89 | 668.35 | 1378.31 | 1227.59 | 1455.89 | 1237.56 | 1522.4 | 1513.8 |
| | Total | 18633.81 | 17696.07 | 16105.78 | 17544.87 | 18368.01 | 18789.28 | 19849.82 | 19346.54 | 21741.17 | 20337.16 | 20904.83 |
